

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

8

R.A.No.55/97 *IN*
O.A. No. 804/96
New Delhi this the

CORAM:

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR.V.RADHAKRISHNAN, VICE CHAIRMAN

S.R.Jolly,
Retired Research Officer,
Planning Commission,
residing at 141-A DDA MIG Flats,
Rajouri Garden,
New Delhi.

Applicant

(By Advocate Mr.Ramakrishnan)

vs.

Union of India through
The Secretary,
Planning Commission,
Yojna Bhawan,
Parliament Street,
New Delhi-110 001.

..Respondent

ORDER

HON'BLE SHRI A.V.HARIDASAN, VICE CHAIRMAN:

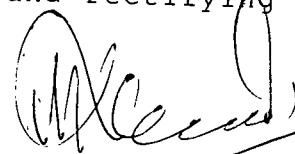
The applicant in the Original Application has filed this Review Application for rectifying a typographical error in the last paragraph of the final order passed in the Original Application on 16th October, 1996 and also for supplying an omission in the last paragraph of the order including the words 'compounded annually'.

2. Going through the order carefully, I find that in paragraph 2 of the order after "... interest on Rs.2960 at the rate of 12% per annum", the words 'compounded annually' was inadvertently omitted and instead of '1.4.1983', '1.4.1993' was written. These mistakes would have been rectified suo motu by the Bench if it had come to the notice of the Bench. The Review Applicant has brought these mistakes, which are inadvertent and typographical.

(9)

Therefore, these mistakes have to be rectified by supplying the omission and correcting the date and for such an action, no notice need be issued to the respondents. In the penultimate sentence in paragraph 2 of the order, after "...interest on Rs.2960 at the rate of 12% per annum", 'compounded annually' will be added and thereafter instead of '1.4.1993', '1.4.1983' should be written. The above omission should be supplied and the mistakes rectified in the order and corrected copies of the order should be given to the parties concerned.

3. If my learned brother Hon'ble Shri V.Radhakrishnan, Vice Chairman agrees, the R.A. may be disposed of, allowing the same and rectifying the mistakes in the final order.



A.V.HARIDASAN
VICE CHAIRMAN


HON'BLE SHRI V.RADHAKRISHNAN,
VICE CHAIRMAN